# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 1595 ANSWERED ON 09/12/2025

### **MGNREGS IN WEST BENGAL**

1595. Md Abu Taher Khan:

### Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds due under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), State-wise;
- (b) whether West Bengal has been denied funds under MGNREGS, if so, the details thereof;
- (c) the details and average MGNREGS wages during the last five years;
- (d) the details of average man-days generated through MGNREGS during the last five years;
- (e) the details and number of households enrolled under MGNREGS who have been able to get work for 100 days; and
- (f) the details of percentage of workers under MGNREGS who were able to receive their wages on time?

### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a)& (b): State/Union Territory (UT)-wise details of pending liabilities for Wage, Material and Admin component under Mahatma Gandhi NREGS as on 03.12.2025 are given at Annexure-I.

The proposal for upward revision of the Labour Budget for FY 2021-22 for the State of West Bengal was not approved by the Empowered Committee, National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Department of Rural Development due to non-compliance with the directives issued by this Department. Subsequently, the release of funds to the State of West Bengal under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) was stopped with effect from 09.03.2022 by invoking the provisions of Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act,

2005, owing to continued non-compliance with the directives of the Central Government by the State.

For the resumption of implementation of the Mahatma Gandhi NREGS in the State of West Bengal and in accordance with the order dated 18.06.2025 passed by the Hon'ble Calcutta High Court, the Department of Rural Development is currently in the process of reworking and refining the necessary modalities and procedures to comply with the High Court's directions.

(c): Details of average wage rate per day per person under the Mahatma Gandhi NREGS during the last five financial years is given below:

Financial Year	2020-	2021-	2022-	2023-	2024-
	21	22	23	24	25
Average Wage rate per day per person (Rs.)	200.71	208.84	216.57	235.63	252.68

(As per NREGASoft)

(d): Details of average days of employment provided per households under Mahatma Gandhi NREGS during the last five financial years is given below:

Financial Year	21	2021- 22	23	24	25
Average days of employment provided per Household	51.52	50.07	47.83	52.08	50.24

(As per NREGASoft)

(e): Details of households who have completed 100 days of wage employment under Mahatma Gandhi NREGS during the last five financial years is given below:

Financial Year	2020-21	2021-22	2022-23	2023-24	2024-25
Total No of HHs completed 100 Days of Wage Employment	71,97,090	59,14,761	35,96,873	44,94,352	40,70,322

(As per NREGASoft)

(f): Percentage of Fund Transfer Orders (FTOs) generated within 15 days from the closure of muster rolls under the Mahatma Gandhi NREGS during the last five financial years is given below:

Financial Year	2020-	2021-	2022-	2023-	2024-
	21	22	23	24	25
% payments generated within 15 days	96.18	96.54	92.5	97.87	97.06

(As per NREGASoft)

## Annexure referred to in reply to parts (a)& (b) of LokSabhaUnstarred Question No. 1595 dated 09.12.2025.

	n Territory (UT)-wise details of pending liabili		terial and Admir	n component
	atma Gandhi NREGS as on 03.12.2025 (Rs. in	, , , , , , , , , , , , , , , , , , ,		
SI. No.	State/UTs	Wage	Material	Admin
1	ANDHRA PRADESH	399.97	556.32	27.57
2	ARUNACHAL PRADESH	12.80	143.69	0.88
3	ASSAM	0.33	404.27	53.26
4	BIHAR	9.75	396.77	14.83
5	CHHATTISGARH	3.28	103.62	11.96
6	GOA	0.00	0.43	0.02
7	GUJARAT	59.88	21.33	9.76
8	HARYANA	0.32	42.67	0.37
9	HIMACHAL PRADESH	1.49	68.17	5.63
10	JAMMU AND KASHMIR	6.10	192.00	17.95
11	JHARKHAND	7.58	298.71	4.90
12	KARNATAKA	6.30	575.98	37.63
13	KERALA	329.42	186.80	50.99
14	LADAKH	0.64	2.47	0.11
15	MADHYA PRADESH	123.48	643.14	84.74
16	MAHARASHTRA	10.78	684.30	32.56
17	MANIPUR	1.76	154.19	4.28
18	MEGHALAYA	4.93	58.72	1.09
19	MIZORAM	13.48	0.25	1.33
20	NAGALAND	12.74	87.82	0.00
21	ODISHA	9.41	227.12	2.23
22	PUNJAB	1.71	113.32	1.59
23	RAJASTHAN	4.45	827.74	8.95
24	SIKKIM	0.10	2.43	0.03
25	TAMIL NADU	225.71	622.85	35.55
26	TELANGANA	0.99	500.08	20.40
27	TRIPURA	1.35	144.40	27.13
28	UTTAR PRADESH	17.50	1042.84	96.14
29	UTTARAKHAND	1.51	51.17	3.19

Note: The data as per PFMS/MIS and Pending liability of the previous year for the material component.

0.00

1.29

0.00

16.99

1286.04

0.03

0.02

0.00

0.00

8153.65

0.00

0.00

0.00

0.31

555.39

**WEST BENGAL** 

LAKSHADWEEP

**PUDUCHERRY** 

ANDAMAN AND NICOBAR

Total

DN HAVELI AND DD

30 31

32

33

\*\*The proposal for upward revision of the Labour Budget for FY 2021-22 for the State of West Bengal was not approved by the Empowered Committee, National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Department of Rural Development due to non-compliance with the directives issued by this Department. Subsequently, the release of funds to the State of West Bengal under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) was also stopped with effect from 09.03.2022 by invoking the provisions of Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, owing to continued non-compliance with the directives of the Central Government by the State.

As per NREGASoft, the pending liability pertaining to the State of West Bengal (as on 08.03.2022) stands at ₹3082.52 crore, comprising ₹1457.22 crore under the wage component, ₹1607.68 crore under the material component, and ₹17.62 crore under the administrative component. The admissibility of this liability is subject to verification by the Central Government.

\*\*\*\*